

with sudden un-employment and starvation; and

(b) if so, the reasons therefor?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). About 1,000 workers of the evacuee Mills at Ambernath are at present reported to be without work owing to the closure of the Mills.

GAYA COTTON AND JUTE MILLS, LIMITED

*1523. { Shri V. Missir:
Shri R. N. Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the quota of cotton has not been allotted to the Gaya Cotton and Jute Mills Limited, Bihar, this year as it has been allotted to other Mills;

(b) if so, the reasons therefor;

(c) whether it is a fact that the Mill is going to be closed down as a result of the non-allotment of the usual quota of cotton; and

(d) the number of workers who are likely to be rendered unemployed in case the Mill is closed down?

The Minister of Commerce (Shri Karmarkar): (a) The mill has been allotted its usual quota.

(b) to (d). Do not arise.

INDO-BHUTAN TREATY

*1524. **Shri Bimlaprosad Chaliha:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that there has been a demand for revision of the Indo-Bhutan Treaty of 1949; and

(b) if so, what are the modifications suggested?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The Government are not aware of any such demand.

INFORMATION POSTS IN FOREIGN COUNTRIES

*1525. **Sardar Hukam Singh:** Will the Prime Minister be pleased to state:

(a) the total number of Information Posts in foreign countries that are centrally guided by the External Publicity Division at New Delhi;

(b) whether any of these were opened during the year 1954; and

(c) whether such posts are in existence in Switzerland, Mauritius and Fiji?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) 34 posts.

(b) and (c). Information posts have been sanctioned this year at Berne and San Francisco. There are no Information Posts in Mauritius and Fiji.

CONSULAR INSTRUCTIONS

*1526. **Shri Krishnacharya Joshi:** Will the Prime Minister be pleased to state:

(a) whether Government propose to publish a book containing consular instructions; and

(b) if so, the main instructions and documents it will contain?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). The Government of India do not propose to issue a book on this subject for public information. The Ministry of External Affairs have taken up the compilation of various instructions in regard to consular duties and functions for the guidance of officials serving abroad. The subjects dealt with, *inter alia*, are the usual consular ones such as: (1) Registration of persons abroad who are citizens of India; (2) Passports and Visas; (3) Procedure for disposing of estates and assets; (4) Custody of funds of Indian nationals; (5) Estates of deceased Indian nationals; (6) Fees; (7) Exchange Control; (8) Shipping; (9) Registration of births and deaths; (10) Marriages; (11) Extradition; and (12) Notarial Acts.